

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 693/252/ND/2018

Under Section: 252

In the matter of:

Income Tax Officer M/s Rathroi Maa Trading Pvt. Ltd.

....Appellant

Vs.

ROC & Another

....Respondent

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Lakshmi Gurung, St. Counsel

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT : Mr. Prashant Chandra, Adv. for Mr.
Lakshmi Gurung St. Counsel

ORDER

Learned Company Prosecutor undertakes to file reply within one week. For further consideration on 15.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

